

DIVISION BENCH

O-204

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/623(KB)2020
IA(I.B.C)/1099(KB)2023,
IA(I.B.C)/1389(KB)2023,
IA(I.B.C)/485(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	BANK OF INDIA VS SURYADEEP MULTIPURPOSE COLD STORAGE LLP
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Balram Pandit, Adv.] For the RP
] ORDER

1. Ld. Counsel for the RP present
2. **IA(I.B.C)/485(KB)2023**-is an application filed by the RP placing on record first progress report, which is at page 13 onwards and this application is duly supported by an affidavit of RP which is at page 3. This progress report is taken on record and IA is accordingly allowed and disposed of.
3. List the matter for filing further progress report on **12/10/2023**.
4. **IA(IBC) 1099/KB/2023**-is an application filed by the RP placing on record 2nd progress report, which is at page 13 onwards and this application is duly supported by an affidavit of RP which is at page 3. This progress report is taken on record and IA is accordingly allowed and disposed of.
5. List the matter for filing further progress report on **12/10/2023**.
6. **IA(IBC)/1389/KB/2023**-is an application filed by the RP placing on record 3rd progress report, which is at page 13 onwards and this application is duly supported by an affidavit of RP which is at page 3. This progress report is taken on record and IA is accordingly allowed and disposed of.
7. List the matter for filing further progress report on **12/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**